

**Status of upgradation of State Highways of Rajasthan**

†2510. DR. KIRODI LAL MEENA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government proposes to take action regarding necessary gazette notification related to National Highways, for 50 earlier in-principle approved roads (4772 km. length) in Rajasthan, if so, by when and if not, the reasons therefor; and

(b) by when Government of India will declare these 50 in-principle approved roads as National Highways and by when necessary development work will be undertaken therein?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) The Government has identified 50 State roads as 'In-principle' National Highways in the State of Rajasthan with a view to providing funds for preparation of Detailed Project Report (DPR) for ascertaining the feasibility of upgradation of the State roads as National Highways. The decision regarding declaration and notification of these roads as National Highways, or otherwise, and subsequent taking up of developmental works depends on the outcome of the DPR, subject to fulfilment of eligibility criteria as per the guidelines.

**Funds for NHs**

2511. SHRIMATI VIPLOVE THAKUR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of the amount released/spent for maintenance of National Highways during the last three years and current year, National Highway-wise;

(b) the revised guidelines regarding declaration of National Highways;

(c) whether Government is considering to release funds to the National Highway wing of the Himachal Pradesh Public Works Department (HPPWD) for their upkeep;

(d) if so, the details thereof and by when the fund is likely to be released to HPPWD; and

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†Original notice of the question was received in Hindi.